NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/716/2017

NAME OF THE PETITIONER(S)

: EDAC ENGINEERING LTD

NAME OF THE RESPONDENT(S)

: COASTAL ENERGEN PVT LTD

UNDER SECTION

: 9 RULE 6

S.No.	Name (in Capital)	Represented by	Signature
\bigcirc	ANANT MERATHIA	Course for Respondent	martil
	DEV ESTIMARE J For Mils. Shivakeumar & Suresh	Counsel for pefitioner	J. Al

<u>ORDER</u>

Counsels representing both the parties are present. Counsel for respondent/corporate debtor stated that efforts are being made to settle the matter between the parties and in this regard they had a first round of talks. He prayed for time to make submissions on the outcome of the settlement talks. Time is enlarged at request. Put up on 18.01.2018.

(S VIJAYARAGHAVAN) Member (Technical)

(K ANANTHA PADMANABHA SWAMY)

Member(Judicial)

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